

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

SENIOR CIVIL JUDGES – Transfers and Postings of Senior Civil Judges – ORDERS - ISSUED.

ROC.NO.3813 & 3814/2021-B.SPL.

NOTIFICATION NO.482-B.SPL.

DATED: 17.11.2021.

The High Court is pleased to order the following Transfers and Postings of Senior Civil Judges:-

The Senior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their post **and also the posts which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the posts which his/her predecessor is holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SRI G.SRINIVAS I Additional. Senior Civil Judge, Kothagudem, Khammam District	Principal Senior Civil Judge, Khammam (post kept vacant)	Senior Civil Judge, Sathupalli, Khammam District.	Secretary, District Legal Services Authority, Khammam.
On assumption of charge as Principal Senior Civil Judge, Khammam, shall also take charge of the post of I Additional Senior Civil Judge (FTC), Khammam, from the Secretary, District Legal Services Authority, Khammam and will be in full additional charge of the said post until further orders. The Senior Civil Judge, Sathupalli, Khammam District will be in full additional charge of the post(s) of I Additional and Principal Senior Civil Judges Courts, Kothagudem, Khammam District until further orders.				
2.	SRI N.SANTOSH KUMAR Senior Civil Judge, Medak.	Senior Civil Judge, Siddipet, Medak District. (post kept vacant)	Shall regularly assume charge of the post of Senior Civil Judge, Siddipet, Medak District for which post he is holding full additional charge and will be in full additional charge of the post of Senior Civil Judge, Medak until further orders	

The officers who are holding Full Additional Charge of the post(s) mentioned in Colum Number 2, are directed to hold the Court proceedings at least weekly once, if those Courts are located away from the stations they are working, under intimation to the High Court.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges, shall make alternative arrangements under intimation to the High Court.

- NOTE:
1. All the officers shall get themselves relieved from their present post and take charge of their new post on or before 24.11.2021 without fail.
 2. The Officers under orders of transfer are directed to pronounce their judgments / orders which were already reserved and join at their new stations.
 3. The Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
 4. The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


17/11/21
REGISTRAR (VIGILANCE)

To

1. The officers and incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to **Hon'ble Judges** (for placing before their Lordships kind perusal).
3. The Registrar General and other Registrars, High Court for the State of Telangana, Hyderabad
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
7. The Member Secretary, High Court Legal Services Committee, Hyderabad.
8. **THE PRL. DISTRICT JUDGES:**
Khammam and Medak.
9. **THE I ADDL. DISTRICT JUDGES:**
Khammam and Medak.
10. The I Additional. Senior Civil Judge, Kothagudem, Khammam District
11. The Principal Senior Civil Judge, Khammam
12. The I Additional Senior Civil Judge (FTC), Khammam
13. The Senior Civil Judge, Sathupalli, Khammam District.
14. The Secretary, District Legal Services Authority, Khammam.
15. The Senior Civil Judge, Medak.
16. The Senior Civil Judge, Siddipet, Medak District.
17. **THE DISTRICT TREASURY OFFICERS:**
Khammam and Medak at Sangareddy.
18. **THE SUB TREASURY OFFICERS:-**
Kothagudem and Sathupally Khammam District and Medak and Siddipet, Medak District.
19. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D-I.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana, Hyderabad.

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